

- (b) if so, the details thereof; and
- (c) if not, the reasons thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) to (c) Growing need for addressing the issues related to water security have been duly recognized by the Government. The Government promotes various measures for sustainable development and efficient management of water resources and several schemes/programmes have been taken up in this regard. There are two apex organizations namely, Central Water Commission and Central Ground Water Board at central level which address the various issues related to sustainable development and efficient management of water resources. At present there is no specific proposal for setting up of "National Water Security Commission".

Roof top rainwater harvesting

2613. SHRI ANIL MADHAV DAVE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the measures taken in Delhi and capitals of all States/Union territories for roof top rain water harvesting systems; and
- (b) whether there has been an increase in ground water levels during last ten years in any of these cities?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) Central Ground Water Board under Ministry of Water Resources has implemented demonstrative projects on rain water harvesting and artificial recharge under the Central Sector scheme of 'Study of recharge to ground water' during Eighth and Ninth Plan periods under which a total of 233 roof top rain water harvesting structures were constructed in different parts of the country. Out of these, 222 structures were constructed in capitals of States/Union Territories including 72 structures in NCT Delhi. During the Eleventh Plan, roof top rain water harvesting structures are being constructed in the States/UT of Andhra Pradesh, Arunachal Pradesh, Chandigarh, Kerala and Tamil Nadu. The Board has also rendered technical guidance to Central Public Works Department for installation of roof top rain water harvesting structures in various Government buildings located in NCT, Delhi. Other initiatives undertaken by the Government in this direction are as follows:-

- Central Ground Water Authority (CGWA) has issued public notice to all the Residential Group Housing Societies/Institutions/Schools/Hotels/Industrial Establishments falling in the over-exploited and critical areas (Except in the water logged areas) in the country to adopt Roof Top Rain Water harvesting systems in their premises.
- CGWA has issued directions to Heads of Central Road Research Institute, National Highway Authority of India, Central Public Works Department,

Railway Board, Sports Authority, Airports Authority of India, Civil Aviation, Youth Affairs and Sports to implement the Scheme of Ground Water Recharge along all National/State Highways and other roads, railway tracks and other establishments of Railways, all stadia and airports.

Besides the above measures, installation of roof top rain water harvesting has also been done by the State Governments, which is a continuous process. The Government of NCT of Delhi have modified Building Bye-laws (1983) to incorporate mandatory provision of roof top rain water harvesting in new buildings on plots of 100 sq.m. or more. Similar action has been taken by many other State Governments and so far 18 States and 4 UTs viz. Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Nagaland, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Chandigarh, Daman and Diu, NCT Delhi and Puducherry have made roof top rain water harvesting mandatory in their respective States. Four States namely Meghalaya, Arunachal Pradesh, Orissa, Jharkhand and two Union Territories *i.e.* Lakshadweep and Andaman and Nicobar are also in the process of making such provision.

(b) As fluctuation in ground water levels in an area is net result of various inflow and outflow parameters like recharge to ground water, seepage from surface water bodies, withdrawal of ground water and outflow to surface water bodies etc., it is difficult to attribute the regional long term rise/fall in water levels to rain water harvesting measures only. An analysis of ground water level data of wells monitored by the Central Ground Water Board during the period 2001 - 2010 in the capital cities of various States/UTs has indicated rise in parts of cities of Hyderabad, Raipur, Ahmedabad, Jammu, Bangalore, Thiruvananthapuram, Chennai. Decline in ground water levels has been reported from Patna, Delhi, Chandigarh, Ranchi, Bhopal, Mumbai, Bhubaneswar and Lucknow.

Shortage of water

†2614. SHRI RUDRA NARAYAN PANY: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether common people in the country have now started feeling shortage of water;
 - (b) whether it is a fact that water shortage crisis is gradually getting grimmer;
 - (c) if so, the details thereof;
 - (d) the measures Government propose to take to deal with this imminent crisis;
- and

†Original notice of the question was received in Hindi.